

(iii) Haryana

Haryana State Pollution Control Board has issued show-cause notices to all the industries adjoining territory of Delhi, which have been discharging their effluent in water bodies leading to river Yamuna, for compliance with the effluent standards prescribed by the Board.

(b) No prosecution of factory owners has been launched in the said period.

(c) The State and the Central Pollution Control Boards are monitoring the pollution generated by industries and are taking suitable action against those which are not complying with the prescribed standards.

[Translation]

Revenue Villages

2725. SHRI N.J. RATHWA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the total number of forest villages in the Gujarat particularly in the tribal and backward areas and the number of villages out of these converted into the revenue villages particularly in the said areas;

(b) whether approval of the Central Government has been obtained to convert the remaining villages into revenue villages;

(c) if so, the details thereof; and

(d) if not, the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (d). The information is being collected and will be laid on the Table of the House.

[English]

Shortage of Fertilizers

2726 SHRI JANG BAHADUR SINGH PATEL Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the attention of the Government has been drawn to the news item captioned "Rasainik Khaad ki Kami se Uttar Pradesh ke Kissan trasth", appearing in "Dainik Jagaran", dated November 24, 1996.

(b) if so, the facts thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) to (c). The availability and sales of urea, Dap and

Mop in the States of Uttar Pradesh during Rabi 1996-97 (upto 28.11.96) was as under :

Product	Availability at retail point Rabi 96-97 (upto 28.11.96)	(Qty. LMT)
		Distribution Rabi 96-97 (upto 28.11.96)
Urea	10.10	4.54
DAP	4.51	2.71
MOP	0.60	0.34

The availability has been so far adequate. In respect of cooperative societies which have been defaulters and whose recoveries are less than 30%, the State Government has advised them to purchase DAP from their own resources and sell on cash basis. In 22 districts of the State where the number of defaulters societies is more, the State Government has made arrangements for distribution of fertilizers through retail outlets of State Agro Agencies. Nearly 300 MT DAP from each of the rake allotted for distribution through the cooperatives will be set aside for sale through such retail outlets.

The distribution of fertilizers within the State is the responsibility of the State Government which has taken necessary steps to meet the requirements of the farmers by making alternative arrangements.

Unaccounted Purchased by Departments in Bihar

2727. DR. T. SUBBARAMI REDDY :
SHRI SONTOSH MOHAN DEV :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether unaccounted purchase of Rs. 1200 crore made through DGS and D by the road construction and Public Health Engineering Department in Bihar has been unearthed;

(b) if so, whether CBI has taken up the matter for investigation;

(c) if so, the details thereof;

(d) whether the CBI is over burdened at present in dealing with the scams;

(e) if so, whether a special cell is proposed to be set up for investigating the scams; and

(f) if so, the time by which it is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (f). Information is being collected and will be laid on the Table of the House.